Dainik Bhaskar, Amritsar, 02/08/2026
Page No: 3, Size: 8.36cm × 8.52cm

एनएचआरसी टीम ने किया वृद्धाश्रम का दौरा

बुजुर्गों की देखभाल में किसी प्रकार की कमी न रहे: राजेश

भास्कर न्यूज | तरनतारन

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के सदस्यों ने शनिवार को तरनतारन स्थित वृद्धाश्रम का दौरा कर वहां रह रहे बुजुर्गों का हालचाल जाना। इस दौरान महिला एवं बाल विकास विभाग के जिला बाल संरक्षण अधिकारी राजेश कुमार भी विशेष रूप से मौजूद रहे।

निरीक्षण के दौरान एनएचआरसी की टीम ने वृद्धाश्रम में रह रहे बुजुर्गों को उपलब्ध कराई जा रही भोजन, स्वास्थ्य, आवास और अन्य

बुनियादी सुविधाओं का बारीकी से जायजा लिया।

जिला बाल संरक्षण अधिकारी राजेश कुमार ने आश्रम प्रबंधन को निर्देश दिए कि बुजुर्गों की देखभाल में किसी प्रकार की कमी न रहे तथा उन्हें सभी आवश्यक सुविधाएं समय पर उपलब्ध कराई जाएं।

Navbharat Times, Noida, 02/08/2026
Page No: 3, Size: 5.40cm × 14.29cm

सफाईकर्मियों की मौत पर NHRC ने मांगा जवाब

■ NBT रिपोर्ट, नोएडा : पिछले दिनों सेक्टर-150 में सीवर सफाई के दौरान जहरीली गैस से दो सफाईकर्मियों की मौत के साथ एक महीने में तीन लोगों की मौत की घटना पर राष्ट्रीय मानवाधिकार आयोग ने स्वतः संज्ञान लिया है। एनएचआरसी ने इसको लेकर नोएडा अथॉरिटी के साथ जिला प्रशासन व गौतमबुद्ध नगर पुलिस को नोटिस जारी करते हुए जवाब-तलब किया है। एनएचआरसी ने नोएडा अथॉरिटी से पूछा है कि इन हादसों में मृतकों के परिवार को मुआवजा किस तरह दिया गया और क्या सुप्रीम कोर्ट की गाइडलाइंस का पालन किया गया है। अथॉरिटी ने इस मामले में जयपुर की कंपनी को नोटिस दिया है।

अथॉरिटी, जिला प्रशासन व जिला पुलिस को नोटिस

Source: https://arunachal24.in/northeast-child-rights-convention-concludes-in-tawang-with-call-for-stronger-regional-cooperation/

Northeast Child Rights Convention Concludes in Tawang with Call for Stronger Regional Cooperation

The two-day Regional Convention of the State Commissions for Protection of Child Rights of the Northeastern States concluded in Tawang, with participants adopting a collective commitment to strengthen child protection through cooperation, knowledge sharing and coordinated

Last Updated: 01/08/2026

TAWANG- The two-day Regional Convention of the State Commissions for Protection of Child Rights of the Northeastern States concluded at Kalawangpo Convention Hall in Tawang on Saturday. The valedictory session was attended by Priyank Kanoongo, Member of the National Human Rights Commission (NHRC), as the Chief Guest. The convention was organised by the Arunachal Pradesh State Commission for Protection of Child Rights (APSCPCR).

The convention brought together Chairpersons, Members and officials of the State Commissions for Protection of Child Rights from across the Northeast. Discussions over the two days focused on strengthening child rights protection through regional cooperation, knowledge sharing and collaborative action among the participating states.

Addressing the gathering, Priyank Kanoongo said that the recommendations and deliberations emerging from the convention could help shape child rights policies and strengthen institutional mechanisms over the next two decades.

He expressed confidence that these collective efforts would contribute to nurturing responsible and empowered citizens while supporting the vision of Viksit Bharat 2047.

Kanoongo also congratulated APSCPCR for organising the regional convention and appreciated the initiative of bringing all Northeastern States onto a common platform to deliberate on issues related to child welfare and protection.

He said the outcomes of the convention could serve as a benchmark for future child rights initiatives and encourage similar collaborative efforts across the country.

The concluding technical session witnessed participation from Chairpersons and representatives of the State Commissions, who shared their experiences, best practices, innovative initiatives and suggestions for strengthening child protection systems in their respective states.

The discussions highlighted the importance of inter-state cooperation, institutional convergence, community participation and the exchange of successful models to address emerging challenges affecting children.

The convention concluded with a collective resolve to strengthen child protection, education, care and the overall

well-being of children through sustained collaboration among all stakeholders.

Participants reaffirmed the shared commitment of the Northeastern States to building a safe, inclusive and child-friendly society where every child is protected, empowered and provided opportunities to realise their full potential.

Source: https://arunachaltimes.in/index.php/2026/08/02/ne-child-rights-commissions-resolve-to-strengthen-child-protection/

NE child rights commissions resolve to strengthen child protection
August 2, 2026

TAWANG, 1 Jul: The two-day regional convention of the State Commissions for Protection of Child Rights of the Northeastern states concluded here on Saturday with a collective resolve to further strengthen child protection, care, education, and overall well-being of every child through sustained collaboration and coordinated action among all stakeholders.

The deliberations focused on the theme of strengthening child rights protection through regional cooperation, knowledge sharing, and collaborative action.

The concluding technical session witnessed active participation of the chairpersons and representatives of the state commissions, who shared their experiences, best practices, innovative initiatives, and suggestions for strengthening child protection systems in their respective states.

The discussions highlighted the importance of interstate cooperation, institutional convergence, community participation, and exchange of successful models to address emerging challenges affecting children.

National Human Rights Commission member Priyank Kanoongo expressed hope that the outcomes of the convention would serve as a benchmark for future child rights initiatives and inspire similar collaborative efforts across the country.

Kanoongo lauded the initiative of bringing together all the Northeastern states on a common platform to deliberate on issues concerning child welfare and protection. He emphasised the importance of the recommendations and deliberations that emerged from the convention, stating that they would help shape child rights policies and strengthen institutional mechanisms.

He expressed confidence that children who benefit from these collective efforts would grow into responsible, empowered citizens and play a vital role in realising the vision of ‘Viksit Bharat 2047’.

Organised by the Arunachal Pradesh State Commission for Protection of Child Rights, the convention brought together chairpersons, members, and officials of the State Commissions for Protection of Child Rights from across the Northeastern states. (DIPRO)

Source: https://indiaeducationdiary.in/nhrc-india-takes-suo-motu-cognizance-of-the-reported-death-of-5-persons-due-to-malaria-in-a-span-of-13-days-in-kanker-district-chhattisgarh/

NHRC, India takes suo motu cognizance of the reported death of 5 persons due to malaria in a span of 13 days in Kanker district, Chhattisgarh

By iednewsdesk August 1, 2026

The National Human Rights Commission (NHRC), India has taken suo motu cognizance of a media report that with the death of an 11-year-old boy on 28th July 2026, 5 persons have died in a span of 13 days due to Malaria in Kanker district, Chhattisgarh. The boy was initially tested negative for Malaria at a private lab, but when his condition deteriorated, he was rushed to a hospital in Albelapara. However, by the time his blood reports came showing him positive for Malaria, he had already passed away.

The Commission has observed that the contents of the news report, if true, raise serious issues of violation of human rights. Therefore, it has issued a notice to the Chhattisgarh Chief Secretary, calling for a detailed report on the matter within two weeks.

According to the media report, carried on 31st July 2026, after this incident, the State Health Department has initiated a door-to-door Malaria screening and awareness campaign in the affected areas of the district.

Source: https://newsonair.gov.in/northeast-child-rights-convention-will-shape-future-policies-says-nhrc-member-priyank-kanoongo/

Home Regional News Northeast child rights convention will shape future policies, says NHRC Member Priyank Kanoongo

Northeast child rights convention will shape future policies, says NHRC Member Priyank Kanoongo
News On AIR | August 1, 2026 9:40 PM

The two-day Regional Convention of the State Commissions for Protection of Child Rights (SCPCRs) of the North Eastern States concluded at Kalawangpo Convention Hall, Tawang today with a renewed commitment to strengthening child rights through regional cooperation.

National Human Rights Commission (NHRC) Member Priyank Kanoongo, the chief guest at the valedictory session, said the convention's recommendations would help shape child rights policies and institutional mechanisms for the next two decades. Representatives of the participating states shared best practices and resolved to enhance collaboration, child protection systems and the overall well-being of children across the Northeast.

Dainik Bhaskar, Online News, 02/08/2026

Source: https://www.bhaskar.com/amp/local/bihar/kishanganj/news/kishanganj-dumping-yard-pollution-nhrc-notice-bihar-board-report-138599625.html

NHRC ने किशनगंज डंपिंग यार्ड प्रदूषण पर लिया संज्ञान:बिहार पॉल्यूशन कंट्रोल बोर्ड से 4 सप्ताह में मांगी रिपोर्ट
किशनगंज (बिहार) 21 घंटे पहले

किशनगंजके मोतीबाग स्थित डंपिंग यार्ड से फैल रहे प्रदूषण और उसके जनस्वास्थ्य पर पड़ रहे प्रभाव को लेकर राष्ट्रीय मानवाधिकार आयोग (NHRC) ने संज्ञान लिया है।

आयोग ने राष्ट्रीय आरटीआई एवं मानवाधिकार कार्यकर्ता मोहम्मद अंसार खान की शिकायत पर बिहार राज्य प्रदूषण नियंत्रण बोर्ड को नोटिस जारी किया है।

इसमें चार सप्ताह के भीतर मामले की निष्पक्ष जांच कर रिपोर्ट प्रस्तुत करने का निर्देश दिया गया है।

राष्ट्रीय मानवाधिकार आयोग के सदस्य प्रियंक कानूनगो की पीठ ने मानवाधिकार संरक्षण अधिनियम, 1993 की धारा-12 के तहत मामले की सुनवाई की।

बीमारियां, संक्रमण और अन्य स्वास्थ्य समस्याएं बढ़ रही

पीठ ने कहा कि शिकायत में लगाए गए आरोप प्रथम दृष्टया मानवाधिकारों के उल्लंघन से जुड़े प्रतीत होते हैं, ऐसे में मामले की विस्तृत जांच आवश्यक है।

शिकायत में आरोप है कि किशनगंज नगर परिषद द्वारा मोतीबाग स्थित घनी आबादी वाले इलाके में लंबे समय से ठोस कचरे का अवैज्ञानिक तरीके से निस्तारण किया जा रहा है।

डंपिंग यार्ड में बार-बार कचरा जलाने से जहरीला धुआं, दुर्गंध और वायु प्रदूषण फैल रहा है, जिससे आसपास रहने वाले लोगों का जीवन प्रभावित हो रहा है।

शिकायतकर्ता का दावा है कि इस प्रदूषण के कारण क्षेत्र में बच्चों, महिलाओं और बुजुर्गों में श्वास संबंधी बीमारियां, संक्रमण और अन्य स्वास्थ्य समस्याएं बढ़ रही हैं।

शिकायत में इसे संविधान के अनुच्छेद-21 के तहत प्रदत्त जीवन के अधिकार और स्वच्छ पर्यावरण के अधिकार का उल्लंघन बताया गया है।

समाधान के लिए ठोस और प्रभावी कदम उठाएंगे

शिकायत में यह भी उल्लेख किया गया है कि डंपिंग यार्ड से जुड़ी समस्या को लेकर कई बार स्थानीय प्रशासन, नगर परिषद और प्रदूषण नियंत्रण विभाग के अधिकारियों को अवगत कराया गया था।

हालांकि, कोई स्थायी समाधान नहीं निकाला गया, जिसके बाद यह मामला राष्ट्रीय मानवाधिकार आयोग के समक्ष लाया गया।

आयोग ने बिहार राज्य प्रदूषण नियंत्रण बोर्ड के अध्यक्ष को निर्देश दिया है कि पूरे मामले की जांच कर चार सप्ताह के भीतर विस्तृत कार्रवाई प्रतिवेदन आयोग को सौंपा जाए।

रिपोर्ट प्राप्त होने के बाद आयोग आगे की कार्रवाई करेगा। स्थानीय लोग मोतीबाग डंपिंग यार्ड से उठने वाले धुएं और प्रदूषण को लेकर लंबे समय से विरोध जता रहे हैं।

अब राष्ट्रीय मानवाधिकार आयोग के हस्तक्षेप के बाद लोगों को उम्मीद है कि संबंधित विभाग इस पर्यावरणीय और जनस्वास्थ्य से जुड़े मुद्दे के समाधान के

लिए ठोस और प्रभावी कदम उठाएंगे।